

HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF MARCH, 2022

HIGH COURT OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
118	11	129	192	10	202	162.71	90.91	156.59

SUBORDINATE COURTS OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
137	77	214	189	79	268	137.96	102.60	125.23

SUPERINTENDENT: STATEMENT

REGISTRAR (JUDICIAL)